

Misuse of Plot Reserved for School Building in Shantiniketan, New Delhi

4590. SHRI SHEO NARAIN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to refer to the reply given to Unstarred Question No. 2613 dated the 2nd December, 1974 re: misuse of a plot reserved for school building in Shantiniketan Colony of the Government Employees Cooperative House Building Society, Ltd., New Delhi and state:

(a) the progress made so far in the allotment of the site in question which is still being used as free for all as a 'public convenience' despite the so-called fencing thus continuing to cause the pollution and health hazard to the residents adjacent to it;

(b) in case it has not been possible to make the allotment to any institution during the last more than 7-8 years, the difficulties which lie in the way of the D.D.A. to carve out additional plots or convert it into a park till such time as it is allotted; and

(c) whether any deadline has been laid down for the use of this land?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) No progress in the allotment of the site to any primary school has been possible as neither the Municipal Corporation nor any other Organisation have applied for it so far.

(b) As the land-use of the area provides for allotment to school, no residential plots can be carved out nor the area could be converted into a park.

(c) No deadline can be laid down for the use of the land.

Poaching of Wildlife

4591. SHRI SATISH AGARWAL: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) how many cases of poaching of wildlife were reported in the past three years its state-wise break-up as also break-up of sanctuaries; and

(b) measures adopted to put a check on this and whether Government are aware that foreign press media is exploiting India's image in its loss of wildlife?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). The information is being collected and will be laid on the table of the Sabha.

मध्य प्रदेश में विश्वविद्यालयों की अनुदान

4592. श्री सुखेन्द्र सिंह : क्या शिक्षा, समाज कल्याण और संस्कृति मन्त्री यह बताने की कृपा करेंगे कि :

(क) विश्वविद्यालय अनुदान आयोग ने 1975-76 और 1976-77 के दौरान मध्य प्रदेश के प्रत्येक विश्वविद्यालय को कितना अनुदान दिया; और

(ख) अनुदान देने में असमामता का व्यवहार करने के क्या कारण हैं ?

शिक्षा, समाज कल्याण और संस्कृति मन्त्री (डा० प्रताप चन्द्र चन्द्र) : (क) और (ख). विश्वविद्यालय अनुदान आयोग द्वारा दी गई सूचना के अनुसार मध्य प्रदेश में विश्वविद्यालयों को वर्ष 1975-76 और 1976-77 में दिए गए अनुदान निम्न प्रकार हैं :—

क्र.सं०	विश्वविद्यालय का नाम	1975-76 के दौरान	1976-77 के दौरान
		राशि	राशि (अस्थायी)
1.	ए० पी० सिंह	1,58,080.00	8,74,250.00
2.	मन्दाव	3,96,191.50	16,49,472.18